

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

5.

**IA-3345(MB)2024 IN
C.P. (IB)/389(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.07.2024**

NAME OF THE PARTIES:

Aurum Commercials Llp

Vs.

Spenta Enclave Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-3345(MB)2024

1. Mr. Rohit Gupta a/w Mr. Aditya Udhesi & Ms. Prakruti Joshi, Ld. Counsel for the Applicant present. None present for the Respondent.
2. The Applicant is directed to issue personal notice to the Respondent and file proof of service before the next date of hearing.
3. List this IA for further consideration on **05.07.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)